

**COURT NO. 03**  
**HON'BLE MR.JUSTICE TUSHAR RAO GEDELA**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>REGULAR MATTERS</b>				
1	W.P.(C)-23/2010	KRISHNA ENGINEERING WORKS V/s DOODH NATH MISHRA	SK BHATTACHARYA, SHUBHAM VERMA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM VERMA(ADVSHUBHAMVERMA2020@GMAIL.COM)(7017930978)(PE TITIONER) SHUBHAM VERMA(ADVSHUBHAMVERMA2020@GMAIL.COM)(7017930978)(PE TITIONER)		
2	W.P.(C)-407/2010	ALPNA CINEMA V/s RAM KUMAR AND ORS	ANJALI CHATURVEDI, KAMESHWAR GUMBER	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-412/2010	SH SURENDER SINGH V/s PSL ENGINEERING PVT LTD	JITESH PANDEY	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-438/2010	OM PRAKASH AND ORS V/s GUIDE PUBLICATION	SINGH AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-564/2010	BANOMALI BANERJEE V/s NEW DELHI KALI BARI AND ANR	HUKAM CHAND SUKHIJA, NANDINI SEN	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-573/2010	TEJ PAL SINGH V/s DTC	RK TIKANIA	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-603/2010	DEPUTY DIRECTOR V/s PARMOD KUMAR	ANJUM NAVED, R.V.SINHA	
		OTHER DETAILS OF ADVOCATES:		

8	W.P.(C)-679/2010	CHIEF ADMINISTRATIVE OFFICER/CONSTRUCTION DEPARTMENT NORTHERN RAILWAYS AND ORS V/s JOKHU	JITENDER KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-685/2010	CHIEF ADMINISTRATIVE OFFICER/CONSTRUCTION DEPARTMENT NORTHERN RAILWAY AND ORS V/s DASRATH	JITENDRA KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-716/2010	NANHE SINGH AND ORS V/s ALPNA CINEMA	SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-727/2010 CM APPL. 21305/2010	DELHI TRANSPORT CORPORATION V/s JAGBIR SINGH (DRIVER)	NAWAL KISHORE JHA, JS BHASIN, KISHORE KUMAR PATEL, SARARAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-848/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWASY AND ORS V/s BHOLA	J K SINGH	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-858/2010	CHIEF ADMN. OFFICER/CONSTRUCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS V/s MUNESHWAR	JITENDER KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-859/2010	CHIEF ADMN . OFFICER/ CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS V/s SHIV	J K SINGH	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-861/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS V/s RANJIT	JITENDER KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-870/2010	CHIEF ADMN . OFFICER/ CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS V/s NAND LAL	J K SINGH	

		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-873/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND OR V/s JANGLI	J K SINGH	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-1155/2010 CM APPL. 2411/2010	JAGWATI V/s I.P.G.C.L.(GENCO)		
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-1225/2010 CM APPL. 11977/2015	THE MANAGEMENT OF MOOLCHAND KHARATI RAM HOSP V/s MARIAMMA VARGHESE	MY KHAN, SEBASTIAN AND CO., NA SEBASTIAN	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-1337/2010	JHARSUGUDA ELECTRICAL DIVISION V/s REGIONAL PROVIDENT FUNDS COMMISSIONER,II,ORISSA	SURESH TRIPATHY, BALRAJ DEWAN, RAJESH KUMAR CHAURASIA	
		OTHER DETAILS OF ADVOCATES: BALRAJ DEWAN (BALRAJDEWAN25@GMAIL.COM)(9582098620)(RESPONDENT) RAJESH KUMAR CHAURASIA(CHAURASIARAJESH46@GMAIL.COM)(9212031425)(PETI TIONER)		
21	W.P.(C)-1372/2010	SHRI SUDESH PAL DESHWAL V/s HOTEL INTERNATIONAL THE GRAND (NEW DELHI)	SUDHIR KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-1626/2010	VIRENDER K8UMAR V/s THE MANAGEMENT OF DELHI TRANSPORT CORPORATION	JS MANN, RANIL TEJAN	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-1720/2010 CM APPL. 3431/2010	CHAHDHA ELECTRO INDUSTRIES V/s THE REGIONAL PROVIDENT FUND COMMISSIONER-II & ANR.	M.L.KHATTAR, PADMA PRIYA	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-1801/2010	WORKMEN THROUGH RICHA &COMPANY KARAMCHARI UNION V/s RICHA & COMPANY	REETESH SINGH, SUJIT K SINGH	
		OTHER DETAILS OF ADVOCATES:		

16.04.2025

## REGULAR MATTERS SUPPLEMENTARY CAUSE LIST

25	W.P.(C)-1928/2010	RAMESHWAR V/s SINGER INDIA LIMITED AND ORS	SC SHARMA, MS NAGAR	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-1929/2010	KADIR KHAN V/s SINGER INDIA LTD AND ORS	SC SHARMA, MS NAGAR	
		OTHER DETAILS OF ADVOCATES:		
27	W.P.(C)-1930/2010	SURAJ SINGH CHAUHAN V/s SINGER INDIA LTD AND ORS	PK MAITRA, MS NAGAR	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-1937/2010	FOREMOST INDIA EXPORTS V/s ASSISTANT PF COMMISSIONER	SK GUPTA, S MADHUSUDAN BABU, RIKESH SINGH, ANJU JAIN	
		OTHER DETAILS OF ADVOCATES: RIKESH SINGH(ADVOCATERIKESH@GMAIL.COM)(9999797898)(PETITIONER) ANJU JAIN(CANPISCE@GMAIL.COM)(9811159170)(PETITIONER)		
29	W.P.(C)-1973/2010	MANAGEMENT OF EXECUTIVE ENGINEER,DOWMUKH DIVISION V/s WORKMAN SRI RAM SEWAK	SUMAN MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-2102/2010	GD MOTHER INTERNATIONAL SCHOOL V/s EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL NEW DELHI AND ORS	KM GAJARIA, BALRAJ DEWAN	
		OTHER DETAILS OF ADVOCATES: BALRAJ DEWAN (BALRAJDEWAN25@GMAIL.COM)(9582098620)(RESPONDENT)		

HIGH COURT OF DELHI  
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REGISTRAR(LISTING)